

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA(CAA) 93 (ND)/2017

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22-12-2017

NAME OF THE COMPANY: M/s TR Computers Pvt. Ltd. And APC Air Systems
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

In the interest of justice adjourned to 22nd January, 2018.

-5-d-1
(Ina Malhotra)
Member (J)

(Lekh Raj Singh)